

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000013/2023	GENERAL MANAGER,WATCO DIVISION,CUTTACK VS SARJAN INFRACON PVT. LTD.	BIBEKANANDA BHUYAN VS	// (//
2	BLAPL/0006622/2023	SUNIL NAIK@PRADHAN@MUNA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /123 /2023 A.D.J.,TALCHER(Anugul) CT/0000118/2023
3	BLAPL/0006623/2023	NUTAN PANI VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	R.UDAYAGIRI /66 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000057/2022
4	BLAPL/0006624/2023	ADITYA KUMAR SAHOO VS STATE OF ODISHA (EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /8 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000336/2023
5	BLAPL/0006625/2023	SWASTIK RAMAN DASH VS STATE OF ODISHA	ADITI HOTA VS	LATHOR /64 /2023 SPL.JUDGE PATNAGARH(Balangir) Spl/0000011/2023
6	BLAPL/0006626/2023	SUNIL KUMAR SAHU@SUNIL KUMAR SAHOO VS STATE OF ODISHA	ADITI HOTA VS	HANDAPA /368 /2022 S.D.J.M.,ATHMALLIK(Anugul) GR/0001334/2022
7	BLAPL/0006627/2023	SANTOSH JAL VS STATE OF ODISHA	ADITI HOTA VS	/ /0 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000014/2023
8	BLAPL/0006628/2023	SUJIT DAS @ TIKI VS STATE OF ODISHA	SARADA PRASAD DASH VS	MAHULPALI /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000231/2023
9	BLAPL/0006629/2023	SUJIT DAS @ TIKI VS STATE OF ODISHA	SARADA PRASAD DASH VS	JAMANKIRA /45 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000262/2023
10	BLAPL/0006630/2023	MANOJ KUMAR PATTNAIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MANCHESWAR P.S. /498 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0008036/2022
11	BLAPL/0006631/2023	BHAGIRATHI JALLI VS STATE OF ODISHA	VIVEKANAND JENA VS	KHALLIKOTE /752 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001881/2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0006632/2023	KIRTI KUMAR TRIPATHY VS STATE OF ODISHA	ABHAS MOHANTY VS	SAHID NAGAR P.S. /326 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) CT/0000003/2022
13	BLAPL/0006633/2023	DAULAT PRASAD KASHYAP @ OMU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KESINGA /283 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000001/2023
14	BLAPL/0006634/2023	DIGAMBAR MALI VS STATE OF ODISHA	BINI MISHRA VS	MATHILI /125 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000076/2021
15	BLAPL/0006635/2023	KISHORE@KISHOR BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	TANGI (KHURDA) /414 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha) GR/0000302/2023
16	BLAPL/0006636/2023	SUNIL MALLICK VS STATE OF ODISHA	LAXMAN PRADHAN VS	CHAKAPADA PS /21 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000062/2023
17	BLAPL/0006637/2023	MANOJ KUMAR PATTNAIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MANCHESWAR P.S. /499 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0008037/2022
18	BLAPL/0006638/2023	PRADUMN YADAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000108/2022
19	BLAPL/0006639/2023	MANOJ KUMAR PATTNAIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SAHID NAGAR P.S. /242 /2018 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0002328/2018
20	BLAPL/0006640/2023	GUDU @ AMIT @ AMBRITRAJ SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHAULIAGANJA /141 /2018 2ND ADJ,CUTTACK(Cuttack) ST/0000050/2019
21	BLAPL/0006641/2023	SK. GULSAR @ GULSARUDDIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /123 /2021 1ST ADJ,CUTTACK(Cuttack) Spl/0000014/2021
22	BLAPL/0006642/2023	JITU DAS @ JITU RANJAN DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHAULIAGANJA /320 /2021 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001113/2021
23	BLAPL/0006643/2023	BHAGABAT BARIK @ BHAGAYADHAR BARIK	PUSPAMITRA MOHAPATRA	TIRTOL /217 /2023

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		VS STATE OF ODISHA	VS	JMFC TIRTOL(Jagatsinghapur) GR/0000235/2023
24	BLAPL/0006644/2023	SAMIR MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHURDA SADAR /118 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000210/2023
25	BLAPL/0006645/2023	SURENDRA SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /258 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000015/2023
26	BLAPL/0006646/2023	RATHOD SRINIVAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /327 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000096/2022
27	BLAPL/0006647/2023	FUKU @ AKSHAYA KUMAR PANDA VS STATE OF ODISHA	BINI MISHRA VS	KEONJHAR TOWN /58 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000011/2023
28	BLAPL/0006648/2023	LACHMAN @ LAKSMAN PANGI VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DAMANJODI /35 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000298/2023
29	BLAPL/0006649/2023	GAYA PRASAD PATEL VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TUSRA /209 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000114/2022
30	BLAPL/0006650/2023	MANINDRA BISWAS @ TALOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /309 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000191/2022
31	BLAPL/0006651/2023	AMRUT PRASAD BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOSANINUAGAM /113 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000796/2023
32	BLAPL/0006652/2023	RAKESH NAIK @ CHENTU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /51 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000179/2023
33	BLAPL/0006653/2023	BHAGABAT BARIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TIRTOL /167 /2023 JMFC TIRTOL(Jagatsinghapur) GR/0000182/2023
34	BLAPL/0006654/2023	DHADU @ INDRAMANI PRADHAN VS	JITENDRA SAMANTARAY VS	JANKIA P.S. /160 /2023 J.M.F.C.,KHURDA(Khordha)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0006655/2023	STATE OF ODISHA SMRUTI PRAVA MOHAKUD VS	SUBASH CH PUSPALAKA VS	GR/0000491/2023 CYBER CRIME AND ECONOMIC OFFENCES /13 /2023 S.D.J.M.,KORAPUT(Koraput)
36	BLAPL/0006656/2023	STATE OF ODISHA MAMATA NAIK VS	PRADEEP KUMAR PARIDA VS	GR/0000366/2023 DHENKANAL TOWN /287 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
37	BLAPL/0006657/2023	STATE OF ODISHA ATUL HARIJAN @ PAPPU VS	BIJAYA KUMAR RAGADA VS	GR/0000637/2023 / /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda)
38	BLAPL/0006658/2023	STATE OF ODISHA BISWANATH MUDULI @ BISNATH VS	RAJIB LOCHAN PATRNAIK VS	2(C)CC/0000269/2023 ORKEL /9 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
39	BLAPL/0006659/2023	STATE OF ODISHA HIRAMAN INGLE @ RAHUL HIRAMAN INGLE VS	RAJIB LOCHAN PATRNAIK VS	Spl/0000008/2023 MACHHKUND /33 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
40	BLAPL/0006660/2023	STATE OF ODISHA RANJAN ROUT VS	SUSANTA KUMAR LENKA VS	TR/0000034/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
41	BLAPL/0006661/2023	STATE OF ODISHA RAJU BHAGEL VS	JUGALA KISHORE PANDA VS	2(A)CC/0000068/2023 KANTAMAL /108 /2017 ADDL.SESION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh)
42	BLAPL/0006662/2023	STATE OF ODISHA KALIA BEHERA@DEEPAK KUMAR BEHERA VS	BIPIN KUMAR NAYAK VS	Spl/0000020/2018 GOP /235 /2023 J.M.F.C.,KONARK(Puri)
43	BLAPL/0006663/2023	STATE OF ODISHA NIRENDRA BAHADUR VS	SUSANTA KUMAR LENKA VS	GR/0000415/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
44	BLAPL/0006664/2023	STATE OF ODISHA SARBESWAR PRUSTY VS	BIPIN KUMAR NAYAK VS	2(A)CC/0000068/2023 GOP /235 /2023 J.M.F.C.,KONARK(Puri)
45	BLAPL/0006665/2023	STATE OF ODISHA ASHUTOSH KUMAR JHA VS STATE OF ODISHA	ANIRUDHA DAS VS	GR/0000415/2023 / /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000017/2023

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46	BLAPL/0006666/2023	PHULU@PHULA SAUNTA VS STATE OF ODISHA	ARIJEET MISHRA VS	DASMANTAPUR /46 /2022 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000107/2022
47	BLAPL/0006667/2023	BRAJA BIHARI PRADHAN VS STATE OF ODISHA	AMIT BISWAL VS	MANAMUNDA /134 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000147/2023
48	BLAPL/0006668/2023	INDRAJIT SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /21 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000055/2023
49	BLAPL/0006669/2023	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NALCO /100 /2022 A.D.J.,ANGUL(Anugul) CT/0000240/2022
50	BLAPL/0006670/2023	BISHNU NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	MANAMUNDA /134 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000147/2023
51	BLAPL/0006671/2023	ARUN KUMAR KHADANGA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /21 /2014 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) ST/0000141/2014
52	BLAPL/0006672/2023	SATYABRATA TANDAKAR VS STATE OF ODISHA	SATYABRATA PANDA VS	GOCHHAPADA /4 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000004/2022
53	BLAPL/0006673/2023	RANJIT MALLIK VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /141 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000150/2023
54	BLAPL/0006674/2023	BAMADEBA DAS @ BAMADEVA DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /369 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000929/2023
55	BLAPL/0006675/2023	CHITRASEN SETHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI (CHATRAPUR) /61 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000043/2023
56	BLAPL/0006676/2023	MITU @ DILIP PRADHAN VS STATE OF ODISHA	ANUPAM DASH VS	KHALLIKOTE /213 /2017 () //
57	BLAPL/0006677/2023	CHARLS NAYAK @ NAIK	SATYAJIT MOHAPATRA	CUTTACK VIGILANCE /5 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj) GR/0000002/2023
58	BLAPL/0006678/2023	DINESH KUMAR BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	UMERKOTE /8 /2021 ADJ,UMERKOTE(Nabarangapur) TR/0000001/2021
59	BLAPL/0006679/2023	SOUMYAJIT MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000016/2022
60	BLAPL/0006680/2023	TULU JENA@TULU VS STATE OF ODISHA	MOHAMMED IMMAMUDDIN VS	SAHID NAGAR P.S. /141 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000198/2023
61	BLAPL/0006681/2023	AJU @ ARJUNA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /17 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000012/2023
62	BLAPL/0006682/2023	SHAKTI KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000017/2023
63	BLAPL/0006683/2023	JASABANTA KANHAR VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	//0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) 2(B)CC/0000004/2023
64	BLAPL/0006684/2023	SARAT SAHU VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PURUNAKATAK /55 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000095/2023
65	BLAPL/0006685/2023	MITHUN PAIKRAY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ORKEL /5 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000044/2022
66	BLAPL/0006686/2023	MANOJ KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	MANCHESWAR P.S. /157 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000467/2023
67	BLAPL/0006687/2023	MANOJ KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	MANCHESWAR P.S. /161 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000474/2023
68	CMAPL/0000427/2023	ARABINDA SAHU VS	ADV. VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMP/0000663/2023	STATE OF ODISHA SITARAM SINGH VS SURENDRA SINGH	RABI NARAYAN BEHERA VS	// // CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000188/2022
70	CMP/0000664/2023	GREGORY LAKRA @ MODESTUS LAKRA VS PRATAP TOPNO	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000177/2023
71	CMP/0000665/2023	NABA KISHORE PARIDA VS MAYADHAR BEHERA	RAMA KRISHNA BISOI VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) Fao/0000058/2023
72	CMP/0000666/2023	SAPAN PALLAI @ SAPAN KUMAR PALLAI VS BHOLANATH PALLAI	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000121/2015
73	CMP/0000667/2023	SHAKTI KUMAR DAS VS SUBANKAR DAS	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) Fao/0000013/2023
74	CMP/0000668/2023	RADHA KRUSHNA KAMILLA VS BIJULI KAMILA	PRASANTA KUMAR SATAPATHY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar) Os/0000213/1980
75	CMP/0000669/2023	CHANCHAL BAGARIA VS TINA GOSAIN	BAIBASWATA PANIGRAHI VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000037/2021
76	CMP/0000670/2023	ALOK ROUT VS BIJAY KUMAR BALA	ASHOK KUMAR ROUT VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000025/2023
77	CMP/0000671/2023	RENUBALA BEHERA VS PRAVATI BEHERA	BISHNU PRASAD RATH VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000131/1998
78	CONTC/0003878/2023	BRAJABANDHU BHATTA VS ROOPA ROSHAN SAHOO, I.A.S.	ADV VS	// ()
79	CONTC/0003879/2023	PRAMOD KUMAR PADHY VS G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ADV VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0003880/2023	ALEKH CHARAN SAHOO VS G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ADV VS	// 0
81	CONTC/0003881/2023	SARBESWAR PRADHAN VS LOPAMUDRA MOHANTY, REGISTRAR ,O.U.A.T., BBSR	ADV VS	// 0
82	CONTC/0003882/2023	PRAVASINI GOUDA VS LOPAMUDRA MOHANTY, REGR., O.U.A.T., BBSR.	ADV. VS	// 0
83	CONTC/0003883/2023	DEBARAJ SAHOO VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0
84	CONTC/0003884/2023	G.NAGESWAR RAO VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0
85	CONTC/0003885/2023	BHANUMATI JENA VS POONAM MOHAPATRA, O.A.S.	PRAFULLA CHANDRA DAS VS	// 0
86	CONTC/0003886/2023	SUVRAJIT BEHERA VS BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0
87	CONTC/0003887/2023	BIRENDRA MOHAPATRA VS BISWANATH BISWAL, O.A.S.	DEEPAK KUMAR MOHAPATRA VS	// 0
88	CONTC/0003888/2023	BINA CHOUDHURY VS BISHNUPADA SETHI,SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0
89	CONTC/0003889/2023	REBIKA BASISTON VS BISHNUPADA SETHI,SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0
90	CONTC/0003890/2023	SUDARSAN SWAIN VS SAJIB KUMAR CHADHA, I.F.S.	ADV VS	// 0
91	CONTC/0003891/2023	DUSHMANTA SEN RAY	ADV	//

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		VS	VS	()
92	CONTC/0003892/2023	RUMANA JAFRI, O.A.S. MALATI GANTAYAT	SANDHYARANI PANI	//
		VS	VS	()
93	CRLA/0000640/2023	BISHNUPADA SETHI,SECRETARY DEPTT. OF HIGHER EDUCATION SATCHIDANANDA BEHERA	HEMANT KUMAR MUND	//
		VS	VS	CUTTACK VIGILANCE /46 /2009
94	CRLA/0000641/2023	STATE OF ODISHA(VIG.) SILI ATTACKA	TUKUNA KUMAR MISHRA	SPL.JUDGE (VIG),CUTTACK(Cuttack)
		VS	VS	TR/0000062/2011
95	CRLA/0000642/2023	STATE OF ODISHA SEBATI ATTACKA	TUKUNA MISHRA	K.SINGHPUR /61 /2014
		VS	VS	A.D.J.,RAYGADA(Rayagada)
96	CRLA/0000643/2023	STATE OF ODISHA DAMBRUDHAR@KANHU ROUT	PRASANTA KUMAR ROUSTRAY	CT/0000007/2021
		VS	VS	K.SINGHPUR /61 /2014
97	CRLA/0000644/2023	STATE OF ODISHA BALAKRUSHNA MAHAPATRA@KABULI	DEVASHIS PANDA	A.D.J.,RAYGADA(Rayagada)
		VS	VS	CT/0000007/2021
98	CRLMA/0000195/2023	STATE OF ODISHA CHAKSHU SHARMA	ADV.	NAWAPARA /11 /2022
		VS	VS	SPECIAL JUDGE,NAWAPARA(Nuapada)
99	CRLMA/0000196/2023	STATE OF ODISHA BHIMSEN OJHA	ADV.	Sa/0000035/2022
		VS	VS	THUAMUL RAMPUR /130 /2018
100	CRLMA/0000197/2023	STATE OF ODISHA ANIL AGARWALLA	ADV.	AD-HOC A.D.J.(FTSC),BHAWANIPATNA(Kalahandi)
		VS	VS	Spl/0000073/2018
101	CRLMC/0002647/2023	STATE OF ODISHA DANDE KALEPPA	BIKASH CHANDRA PARIJA	LALBAG /280 /2021
		VS	VS	()
102	CRLMC/0002648/2023	STATE OF ODISHA KUNTALA BARIHA	JAGABANDHU SAHU	//
		VS	VS	BIDANASI /131 /2016
				()
				//
				SPL.ENERGY PS /95 /2010
				()
				//
				MACHHKUND /99 /2022
				ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
				TR/0000095/2022
				BANGOMUNDA /95 /2016
				CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA(Balangir)

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103	CRLMC/0002649/2023	STATE OF ODISHA SHYAM AMAT VS	LAXMAN PRADHAN VS	GR/0000306/2016 / /0 J.M.F.C.,HARBHANGA(Baudh)
104	CRLMC/0002650/2023	STATE OF ODISHA RABI NARAYAN SAHOO VS	PUSPAMITRA MOHAPATRA VS	2(B)CC/000022/2007 CHAULIAGANJA /278 /2021 J.M.F.C.(IV),CUTTACK(Cuttack)
105	CRLMC/0002651/2023	STATE OF ODISHA NIHAR RANJAN BIDHAR VS	RAMAKANTA SARANGI VS	GR/0000964/2021 BERHAMPUR TOWN /116 /2016 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam)
106	CRLMC/0002652/2023	STATE OF ODISHA PRATAP NAIK VS	AMITAV TRIPATHY VS	GR/0000821/2016 DASPALLA /98 /2018 C.J.M.,NAYAGARH(Nayagarh)
107	CRLMC/0002653/2023	STATE OF ODISHA MURALIDHAR PRADHAN VS	AMITAV TRIPATHY VS	ST/0000031/2021 NUAGAON /5 /2008 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
108	CRLMC/0002654/2023	STATE OF ODISHA GOVINDA HANTAL VS	ARIJEET MISHRA VS	GR/0000076/2008 MACHHKUND /107 /2001 S.D.J.M.,KORAPUT(Koraput)
109	CRLMC/0002655/2023	STATE OF ODISHA MAHESWAR NAIK VS	BIKASH KUMAR DASH VS	GR/0001083/2001 CHARMAL /30 /2016 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur)
110	CRLMC/0002656/2023	STATE OF ODISHA BHOLA MUNDA VS	BIJAYA KUMAR RAGADA VS	TR/0000033/2016 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
111	CRLMC/0002657/2023	STATE OF ODISHA MD.SAMEER ALLI@MD.SHAMSHER@PAGLA VS	BIJAYA KUMAR RAGADA VS	TR/0000054/2022 DHANUPALI /128 /2010 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)
112	CRLMC/0002658/2023	STATE OF ODISHA DHOBA NAYAK@NAHAK VS	S.S.RAY 2 VS	ST/0000276/2016 GANGAPUR (ASKA) /84 /2010 J.M.F.C.,ASKA(Ganjam)
113	CRLMC/0002659/2023	STATE OF ODISHA PRADEEP NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GR/0000423/2010 DHARAMGARH /113 /2012 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000407/2012

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMC/0002660/2023	E.SWARNALATA@ P.SWARNALATA VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	VIGILANCE PS (BERHAMPUR) /45 /2016 SPL.JUDICIAL MAGISTRATE,BERHAMPUR(Ganjam) GR/0000033/2016
115	CRLMC/0002661/2023	NIHAL LAMA@NIHALU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BURLA /475 /2022 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000028/2023
116	CRLMC/0002662/2023	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	PRAVASH CH JENA VS	SAHID NAGAR P.S. /142 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000318/2023
117	CRLMC/0002663/2023	SK.AKHTAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	Bamapada (Industrial Area) /179 /2022 J.M.F.C.(CITY),BALASORE(Baleshwar) CRMC/0000142/2022
118	CRLMP/0001158/2023	SANGITA SHARMA VS JITENDRA SHARMA	RABI NARAYAN BEHERA VS	/ /0 () //
119	CRLMP/0001159/2023	PRAKASH CHANDRA DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /75 /2023 () //
120	CRLMP/0001160/2023	PRATIMA BARIK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	/ /0 () //
121	CRLMP/0001161/2023	SONALI MOHAPATRA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	MADHUPATNA /263 /2021 () //
122	CRLMP/0001162/2023	KUMARI CHAMPABATI JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	NANDIPADA /105 /2021 () //
123	CRLMP/0001163/2023	RAJESH KUMAR PANDA VS STATE OF ODISHA	H.N TRIPATHY VS	/ /0 () //
124	CRLMP/0001164/2023	KHETRABASI NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
125	CRLMP/0001165/2023	E.SANKAR RAO	BISHNU PRASAD PRADHAN	VIGILANCE PS (BERHAMPUR) /45 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMP/0001166/2023	STATE OF ODISHA(VIG.) KAUSHIK SAHU @ HAUSHIK SAHOO	BIPLAB P.B. BAHALI	// PURI TOWN /177 /2023
		VS	VS	()
127	CRLMP/0001167/2023	STATE OF ODISHA JAGNYASENI MOHANTY	P.PARIJA	// CUTTACK VIGILANCE /6 /2016
		VS	VS	()
128	CRLREV/0000311/2023	STATE OF ODISHA(VIG.) JALENDRA DAS	MANOJ KUMAR MOHANTY (2)	// / /0
		VS	VS	()
129	CRLREV/0000312/2023	RAMESH CHANDRA PANIGRAHI SANA KHOSLA @ HARIJAN	ARIJEET MISHRA	// JEYPORE SADAR /102 /2015
		VS	VS	()
130	CRLREV/0000313/2023	STATE OF ODISHA PURNA MANDAL	PRASANTA KUMAR NANDA	// MALKANGIRI /129 /2013
		VS	VS	()
131	CRLREV/0000314/2023	STATE OF ODISHA ANADI NAIK	ANIRUDHA DAS	// A.D.J.,MALKANGIRI(Malkangiri) CRA/0000009/2017
		VS	VS	()
132	MATA/0000185/2023	STATE OF ODISHA SHYALIN MOHANTY	CHITTA RANJAN PATNAIK	// DHENKANAL SADAR /331 /2016
		VS	VS	()
133	MATA/0000186/2023	SANTOSH KUMAR DHAL BISOI SANTANU PANIGRAHI	DEVASHIS PANDA	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000101/2021
		VS	VS	()
134	RPFAM/0000187/2023	ANUPAMA PANDA SAHADEV BARIK	SUSANTA KUMAR BARAL	// JUDGE FAMILY COURT,BALASORE(Baleshwar) CMA/0000113/2019
		VS	VS	()
135	RSA/0000231/2023	BIDULATA BARIK SURANJAN BEHERA	NARAYAN PRASAD PARIJA	// JUDGE, FAMILY COURT, JHARSGUDA(Jharsuguda) CMC/0000014/2022
		VS	VS	()
136	RSA/0000232/2023	KHIRA BEHERA GANDHARBA ROUT	SUMIT KUMAR MOHANTY	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000042/2015
		VS	VS	()
				IST ADJ,CUTTACK(Cuttack)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RSA/0000233/2023	SHANTILATA ROUT PRAFULLA KANHAR VS	SWAGATIKA KANHAR VS	RFA/0000144/2018 // DISTRICT & SESSIONS JUDGE ,PHULBANI(Kandhamal)
138	RVWPET/0000265/2023	ABHIMANYU BEHERA RAMESH CHANDRA MISHRA VS	DR. JITENDRA KUMAR LENKA VS	TA/0000005/1996 // (
139	RVWPET/0000266/2023	STATE OF ODISHA NATIONAL INSURANCE CO.LTD. VS	JYOTI RANJAN DEO VS	// // (
140	TRP(C)/0000211/2023	REENA KUMARI PATRA NILIMA PATEL VS	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)
141	TRPCRL/0000052/2023	NIRMAL PATEL SHAIKH MOHAMMED GOUS VS	ASIT KUMAR JENA VS	Mat/0000059/2016 INFOCITY PS /16 /2021 S.D.J.M.,PANPOSH(Sundargarh)
142	TRPCRL/0000053/2023	SAYEDA SAZIYA SADEBEHER SABITA JENA VS	PRAMOD KUMAR JENA VS	CRMC/0000320/2020 KAMARDA /87 /2022 J.M.F.C.,BHOGRAI(Baleshwar)
143	TRPCRL/0000054/2023	STATE OF ODISHA SASMITA PRADHAN VS	AJAYA KUMAR ROUT VS	CT/0000281/2022 //0 JUDGE FAMILY COURT, BARIPADA(Mayurbhanj)
144	WP(C)/0018860/2023	GOURAHARI PRADHAN SANTOSH KUMAR MAHARANA VS	KEDAR KUMAR DASH VS	Crp/0000014/2022 // (
145	WP(C)/0018861/2023	STATE OF ODISHA M/S. ARSS INFRASTRUCTURE PROJECTS LTD. VS	SIDHANT DWIBEDI VS	// // (
146	WP(C)/0018862/2023	STATE OF ODISHA LAKHYAPATI DANSANA VS	SAILABALA JENA VS	// // (
147	WP(C)/0018863/2023	STATE OF ODISHA SUBHENDU DALEI VS	NIRANJAN LENKA VS	// // (
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0018864/2023	BISWARANJANI PANI VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	// 0 //
149	WP(C)/0018865/2023	JAYADEV SAHOO VS REGIONAL MANAGER, BANK OF BARODA, BBSR	B.PANDA VS	// 0 //
150	WP(C)/0018866/2023	KSHYAMABATI SINGH VS MCL, SUNDARGARH	PRADIPTA KUMAR SINGH VS	// 0 //
151	WP(C)/0018867/2023	RAMESH CHANDRA BHOI VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
152	WP(C)/0018868/2023	SURESH CHANDRA NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
153	WP(C)/0018869/2023	MINAKETAN MAHANTI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
154	WP(C)/0018870/2023	PRAKASH RANJAN MOHANTA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
155	WP(C)/0018871/2023	KARTKESWAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
156	WP(C)/0018872/2023	PADMOLOCHAN SAHOO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
157	WP(C)/0018873/2023	NIRMALA PAL VS BANK OF BARODA	MANOJ KUMAR PANDA VS	// 0 //
158	WP(C)/0018874/2023	GIRIDHARI SABAR VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
159	WP(C)/0018875/2023	SIBARAM SABAR	BHASKAR SAMANTARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0018876/2023	BIJAYA KUMAR SAHU	LALATENDU SAMAL	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA		//
161	WP(C)/0018877/2023	BHARAT SABAR	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0018878/2023	SUBRAT PRADHAN	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0018879/2023	UKIA SABAR	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0018880/2023	JUDHISTIR SAMANTARAY	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0018881/2023	RAJMOHAN SABAR	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0018882/2023	ANIRUDHA MEHER	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0018883/2023	ORISSA EXCISE CONSTABLE ASSOCIATION, CUTTACK	SKIDHAR RATH	//
		VS	VS	0
		CHIEF SECY., GOVT. OF ODISHA		//
168	WP(C)/0018884/2023	M/S LANCER LOGISTICS PVT. LTD., BANGALORE	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
169	WP(C)/0018885/2023	B. HRUSIKESHA RAO	LALIT MOHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0018886/2023	K.NARAYAN MURTY	SARATHI JYOTI MOHANTY	//
		VS	VS	0

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		COLLECTOR AND DIST.MAGISTRATE, SAMBALPUR		//
171	WP(C)/0018887/2023	MAHADEB DEEP	SURENDRA KUMAR GARTIA	//
		VS	VS	0
		STATE OF ODISHA		//
172	WP(C)/0018888/2023	SUSHRIMA ACHARYA	SUSANTA KUMAR DASH	//
		VS	VS	0
		BIBHUTI BHUSAN ACHARYA		//
173	WP(C)/0018889/2023	RANJAN KUMAR SETHI	AJAYA KUMAR ROUT	//
		VS	VS	0
		ROJALIN SETHI		//
174	WP(C)/0018890/2023	BIJAYARANI PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
175	WP(C)/0018891/2023	BASANTA KUMAR SAHU	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
176	WP(C)/0018892/2023	SUBASH CHANDRA GHATUARY	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
177	WP(C)/0018893/2023	SATYASISH SWAIN	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
178	WP(C)/0018894/2023	RATNAKAR ROUT	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
179	WP(C)/0018895/2023	S.M.CHARITABLE EDUCATIONAL TRUST, SUNDARGARH	DEVJI PRASAD DASH	//
		VS	VS	0
		GOPALPUR N.A.C.		//
180	WP(C)/0018896/2023	PARSURAM MOHANTY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
181	WP(C)/0018897/2023	NARAYAN CHANDRA SAHU	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0018898/2023	KRISHNA PRIYA CHAMPATI VS GOVT OF ODISHA	K.M.H.NIAMATI VS	// 0 //
183	WP(C)/0018899/2023	RITA PARICHHA VS COLLECTOR, NABARANGAPUR	SATYAJIT MOHAPATRA (2) VS	// 0 //
184	WP(C)/0018900/2023	KAMALAMANI PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
185	WP(C)/0018901/2023	SASHI SEKHAR MOHANTY VS BPUT, SUNDARGARH	DEVI PRASAD DASH VS	// 0 //
186	WP(C)/0018902/2023	BIDYANATH SINGH VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
187	WP(C)/0018903/2023	S. SRINIVAS VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
188	WP(C)/0018904/2023	CHANDRASEKJHAR MISHRA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
189	WP(C)/0018905/2023	NITYANANDA DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
190	WP(C)/0018906/2023	SISHIR PATEL VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
191	WP(C)/0018907/2023	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
192	WP(C)/0018908/2023	JIBAN KRUSHAN DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
193	WP(C)/0018909/2023	PRAFULLA CHANDRA DASH	MISS NAMITA PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0018910/2023	APOLLO HOSPITALS ENTERPRISE LTD. LAXMIPRIYA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
195	WP(C)/0018911/2023	STATE OF ODISHA BIJAN KUMAR DAS	RITA SINGH	//
		VS	VS	0
196	WP(C)/0018912/2023	STATE OF ODISHA REENA RANI DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
197	WP(C)/0018913/2023	STATE OF ODISHA KRUSHNA GOUDA	ASHOK KUMAR DAS	//
		VS	VS	0
198	WP(C)/0018914/2023	STATE OF ODISHA M/S EXCEL SECURITY AND ALLIED SERVICES P LTR	RAM NARAYAN PATNAIK	//
		VS	VS	0
199	WP(C)/0018915/2023	AUTHORITY UNDER THE MINIMUM WAGES ACT, 1948 AND REGIONAL LABOUR COMMISSIONER CENTRAL, SUNDARGARH CHANDAN DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
200	WP(C)/0018916/2023	STATE OF ODISHA KRUSHNA GOUDA	ASHOK KUMAR DAS	//
		VS	VS	0
201	WP(C)/0018917/2023	STATE OF ODISHA RINARANI GOUTAM	MANORANJAN PADHY	//
		VS	VS	0
202	WP(C)/0018918/2023	STATE OF ODISHA LAXMIKANTA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
203	WP(C)/0018919/2023	STATE OF ODISHA AGRASENA CONSTRUCTION, SUNDARGARH	KISHORE KUMAR MISHRA	//
		VS	VS	0
204	WP(C)/0018920/2023	STATE OF ODISHA MAUSUMI DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0018921/2023	STATE OF ODISHA LAXMIPRIYA DAS VS	SUBAS CHANDRA DAS VS	// // ()
206	WP(C)/0018922/2023	STATE OF ODISHA KELA LAXMI VS	DIPTI RANJAN BHOKTA VS	// // ()
207	WP(C)/0018923/2023	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	PRAHALLAD KUMAR SINHA VS	// // ()
208	WP(C)/0018924/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	JYOTI PATNAIK VS	// // ()
209	WP(C)/0018925/2023	STATE OF ODISHA PURNA CHANDRA OJHA VS	AMIYA KUMAR CHHATOI VS	// // ()
210	WP(C)/0018926/2023	STATE OF ODISHA SARBESWAR NAIK VS	SURYAKANTA DWIBEDI VS	// // ()
211	WP(C)/0018927/2023	STATE OF ODISHA SUREN ORAM VS	AMIYA KUMAR CHHATOI VS	// // ()
212	WP(C)/0018928/2023	THE COLLIERY MANAGER, JHARSUGUDA M/S APOLLO CLINIC SPECIMENS HOLDINGS LTD., GANAPATI VS	KISHORE KUMAR MISHRA VS	// // ()
213	WP(C)/0018929/2023	STATE OF ODISHA M/S. MAA AGNIGANGAMA STONE CRUSHER, KORAPUT VS	PUNJANSU SEKHAR DEO VS	// // ()
214	WP(C)/0018930/2023	THE EXECUTIVE ENGINEER, KORAPUT ELECTRICAL DIVISION, (KED) RAMESH CHANDRA SAHOO VS	UMESH CHANDRA BEHURA VS	// // ()
215	WP(C)/0018931/2023	STATE OF ODISHA SAKILA BASKEY VS TAHASILDAR, MAYURBHANJ	MANAS PATI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0018932/2023	PREMANANDA PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
217	WP(C)/0018933/2023	NARAYAN MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
218	WP(C)/0018934/2023	SRI SRI GOPAL JEW PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
219	WP(C)/0018935/2023	PRADEEP KUMAR RAM VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
220	WP(C)/0018936/2023	KUNI BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
221	WP(C)/0018937/2023	RAJENDRA RARAYAN MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
222	WP(C)/0018938/2023	RASHMI RANJAN DASH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
223	WP(C)/0018939/2023	NILAMANI DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
224	WP(C)/0018940/2023	BABITA PATRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
225	WP(C)/0018941/2023	SK. HASIBUDDIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	WP(C)/0018942/2023	ABHAYA KUMAR NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
227	WP(C)/0018943/2023	RAGHUNATH PANDA	MIHIR KANTA RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018944/2023	ABHAYA KUMAR NAYAK	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018945/2023	SEPHALI LENKA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0018946/2023	BABITA PATRA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0018947/2023	DIPESH KUMAR SAMAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0018948/2023	PRAMOD KUMAR PATRA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0018949/2023	PRAMILA ACHARYA	LAXMIDHAR DASH	//
		VS	VS	0
		SUB COLLECTOR, KENDRAPARA		//
234	WP(C)/0018950/2023	SHAIKH IMRAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0018951/2023	BABITA PATRA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018952/2023	HARIKRISHNA NAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0018953/2023	CHIKUN KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018954/2023	S.BALARAM DORA	MIHIR KANTA RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :12/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018955/2023	STATE OF ODISHA SUPRAVA OJHA VS	SITANSU MOHAN SINGH VS	// // ()
240	WP(C)/0018956/2023	STATE OF ODISHA MINAKETAN JENA VS	MIHIR KANTA RATH VS	// // ()
241	WP(C)/0018957/2023	STATE OF ODISHA DIPESH KUMAR SAMAL VS	SITANSU MOHAN SINGH VS	// // ()
242	WP(C)/0018958/2023	STATE OF ODISHA K. KAILASH CHANDRA VS	TRILOCHAN DASH VS	// // ()
243	WP(C)/0018959/2023	STATE OF ODISHA MINAKETAN JENA VS	MIHIR KANTA RATH VS	// // ()
244	WP(C)/0018960/2023	STATE OF ODISHA DEBENDRA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()
245	WP(C)/0018961/2023	STATE OF ODISHA PRASANNA KUMAR MOHANTY VS	TRILOCHAN DASH VS	// // ()
246	WP(C)/0018962/2023	STATE OF ODISHA PUSPALATA MUDULI VS	PRAVASH CH. JENA VS	// // ()
247	WP(C)/0018963/2023	STATE OF ODISHA BHASKAR PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
248	WP(C)/0018964/2023	STATE OF ODISHA FAKIR MOHAN KAIBARTTA VS	SUSANTA KUMAR SAHU VS	// // ()
249	WP(C)/0018965/2023	STATE OF ODISHA DR.LOPAMUDRA NANDA VS	SATYABRATA MOHANTY (1) VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0018966/2023	SAILABALA LENKA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
251	WP(C)/0018967/2023	M/S ASHISH KUMAR KAR VS CBIC, DEPARTMENT OF REVENUE, NEW DELHI	RUDRA PRASAD KAR VS	// 0 //
252	WP(C)/0018968/2023	KAMALA MAJHI VS STATE OF ODISHA	ABHAS MOHANTY VS	// 0 //
253	WP(C)/0018969/2023	KALPANA SARANGI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
254	WP(C)/0018970/2023	BHAKTA BALLAV BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
255	WP(C)/0018971/2023	M/S. KARUNAKARA KANSA BEHERA VS UNION OF INDIA	RUDRA PRASAD KAR VS	// 0 //
256	WP(C)/0018972/2023	RAMESHA CHANDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	WP(C)/0018973/2023	BHIMSEN MAHARANA VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	// 0 //
258	WP(C)/0018974/2023	RAJKISHORE SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	WP(C)/0018975/2023	KAMAL SINGH THAKUR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
260	WP(C)/0018976/2023	BYASADEB MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	WP(C)/0018977/2023	RAJESH KUMAR PANDA	HRUDANANDA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0018978/2023	GENERAL MANAGER (P AND A), BBSR SRIKANTA MALIK	DILLIP RAY	//
		VS	VS	0
263	WP(C)/0018979/2023	THE COLLECTOR, BHADRAK NTPC LTD., ANGUL	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
264	WP(C)/0018980/2023	M/S BLUE STAR MALLEABLES PVT. LTD., JHARKHAND PRAFULLA KUMAR DASH	RAMESH CHANDRA SWAIN	//
		VS	VS	0
265	WP(C)/0018981/2023	STATE OF ODISHA PREMA DANTA	TIRTH KUMAR SAHU	//
		VS	VS	0
266	WP(C)/0018982/2023	STATE OF ODISHA GEETANJALI PANDA	RAMESH CHANDRA SWAIN	//
		VS	VS	0
267	WP(C)/0018983/2023	STATE OF ODISHA BIREN KUMAR SAHOO	RAMESH CHANDRA SWAIN	//
		VS	VS	0
268	WP(C)/0018984/2023	STATE OF ODISHA DURYODHAN SAHOO	MANOJ KUMAR PATI	//
		VS	VS	0
269	WP(C)/0018985/2023	SAIL, NEW DELHI SANTILATA PANDA	RAMESH CHANDRA SWAIN	//
		VS	VS	0
270	WP(C)/0018986/2023	STATE OF ODISHA BAMADEV SWAIN	MAHESWAR MOHANTY	//
		VS	VS	0
271	WP(C)/0018987/2023	STATE OF ODISHA EASTERN ACADEMY OF SCIENCE AND TECHNOLOGY	MAHESWAR MOHANTY	//
		VS	VS	0
		GOVT. OF INDIA		//
272	WP(C)/0018988/2023	GURIA @ GURU CHARAN JENA	GANESH PRASAD SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :12/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0018989/2023	COLLECTOR, JAIPUR AKHILA KUMAR ACHARYA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //
274	WP(C)/0018990/2023	KALANDI CHARAN BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
275	WP(C)/0018991/2023	RAGHUNATH DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
276	WP(C)/0018992/2023	SAROJ KANTA CHAINI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
277	WP(C)/0018993/2023	DEBIKA SAHOO VS SANTOSH KUMAR SUBUDHI	SIDDHANT MOHANTY VS	// 0 //
278	WP(C)/0018994/2023	RABINDRANATH MAHALI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
279	WP(C)/0018995/2023	RITA PARICHHA VS AO, STREED ASSETS RECOVERY BRANCH, BBSR	SATYAJIT MOHAPATRA VS	// 0 //
280	WP(C)/0018996/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
281	WP(C)/0018997/2023	SANDEEP KUMAR DAS VS THE REGIONAL MANAGER, UBI, BBSR	SATYABRATA MOHANTY VS	// 0 //
282	WP(C)/0018998/2023	SIKHARA CHANDRA JENA VS SBI, CUTTACK	SANJIB SWAIN VS	// 0 //
283	WP(C)/0018999/2023	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0019000/2023	KARUNAKAR MALLIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
285	WP(C)/0019001/2023	AJAY KUMAR PRUSTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
286	WP(C)/0019002/2023	M/S BIRENDRA HOTELS AND BANQUETS PVT. LTD., VS STATE OF ODISHA	BBSR PRABODHA CHANDRA NAYAK VS	// 0 //
287	WP(C)/0019003/2023	LAMBODAR BESHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	WP(C)/0019004/2023	HARAPRASAD TRIPATHY VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
289	WP(C)/0019005/2023	BAJAJ FINANCE LTD. MUMBAI VS THE TAX RECOVERY OFFICER (1), BBSR	RAMACHANDRA PANIGRAHY VS	// 0 //
290	WP(C)/0019006/2023	NILAKANTHA RATH VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
291	WP(C)/0019007/2023	MD. QAISER UZZAMAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
292	WP(C)/0019008/2023	MANOJ KUMAR SENAPATI VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
293	WP(C)/0019009/2023	MD. QAISER UZZAMAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
294	WP(C)/0019010/2023	JAGJIT RAY CHAMPATI VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
295	WP(C)/0019011/2023	PRATAP GOCHAYAT	SUNIL KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0019012/2023	RITA RANI BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0019013/2023	MOTHER COLLEGE OF NURSINGH, JAJPUR	GOPAL PRASAD JENA	//
		VS	VS	0
		THE DIRECTOR GENERAL OF FIRES SERVICE, NUAPATNA		//
298	WP(C)/0019014/2023	SANKAR PRASAD BEHERA	P. V. BALAKRISHNA	//
		VS	VS	0
		AO,UNION BANK OF INDIA, GANJAM		//
299	WP(C)/0019015/2023	GAJENDRA NAYAK	MANASI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0019016/2023	SUCHITRA MOHAPATRA	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0019017/2023	HARE KRUSHNA PATTANAİK	BIJAYA KUMAR PARIDA -2	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0019018/2023	HARI DAS	BIJAYA KUMAR PARIDA -2	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0019019/2023	NARMADA SAHOO	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0019020/2023	TUMUNATH NAYAK	BIJAYA KUMAR PARIDA -2	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0019021/2023	DAUD KHOSLA	BIJAYA KUMAR PARIDA -2	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0019022/2023	AMAR ROUL	SATYABRATA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
307	WP(C)/0019023/2023	BISWA BIHARI BISWAL	KRISHNA CHANDRA SAHU	//
		VS	VS	()
		STATE OF ODISHA		//
308	WP(C)/0019024/2023	RAJKISHORE PARIDA	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
309	WP(C)/0019025/2023	LAXMAN KUMAR SINGH	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
310	WP(C)/0019026/2023	RAJ KIRAN BAINSAL	TRILOCHAN DASH	//
		VS	VS	()
		CENTRAL MINE PLANNING AND DESIGN INSTITUTE LTD., BBSR		//
311	WP(C)/0019027/2023	TOFAN KUMAR JENA	AKSHAYA KUMAR NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
312	WPCRL/0000076/2023	ROSHAN ALI	GEETANJALI MAJHI	//0
		VS	VS	()
		STATE OF ODISHA		//
313	ABLAPL/0006292/2023	ANANTA SETHY	DEEPAK KU SAHOO	MARSHAGHAI /310 /2023
		VS	VS	()
		STATE OF ODISHA		//
314	ABLAPL/0006293/2023	AJAY SETHY @ AJAYA SETHI	SAKTI MOHAN BEHERA	BENTKAR (42 MOUZA) UPD CUTTACK /169 /2023
		VS	VS	()
		STATE OF ODISHA		//
315	ABLAPL/0006294/2023	NIRMAL KUMAR SINGH	DEEPAK KU SAHOO	KENDRAPARA SADAR /434 /2023
		VS	VS	()
		STATE OF ODISHA		//
316	ABLAPL/0006295/2023	PRATIMA JENA	MAHES DAS	NAIKANI-DIHI /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
317	ABLAPL/0006296/2023	NAZAMA BEGUM	LAXMI NARAYANA DAS	SORO /360 /2015
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0006297/2023	MITHUN GHADEI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /286 /2023 () //
319	ABLAPL/0006298/2023	DIPAK NAIK VS STATE OF ODISHA	B.P.TRIPATHY VS	BIDANASI /135 /2023 () //
320	ABLAPL/0006299/2023	GAGANA PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAKATAPUR /91 /2023 () //
321	ABLAPL/0006300/2023	LOKNATH SABAT VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 () //
322	ABLAPL/0006301/2023	JHADESWAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KUNDHEIGOLA /166 /2023 () //
323	ABLAPL/0006302/2023	HRUSHIKESH MARTHA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	BOLAGARH P.S. /139 /2023 () //
324	ABLAPL/0006303/2023	SK. HOSSEN VS STATE OF ODISHA	SK. MEHERULLA VS	SORO /315 /2023 () //
325	ABLAPL/0006304/2023	SK.RUSTOM VS STATE OF ODISHA	SK MEHERULLA VS	SORO /315 /2023 () //
326	ABLAPL/0006305/2023	SK. MISBAHUDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /173 /2023 () //
327	ABLAPL/0006306/2023	MANAS RANJAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /207 /2023 () //
328	ABLAPL/0006307/2023	SUBRAT KUMAR NATH @ SUBRAT NATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /244 /2023 () //
329	ABLAPL/0006308/2023	PURASTAM DALEI	ASIT KUMAR JENA	BALICHANDRAPUR /207 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0006309/2023	DANU MALIK	ASIT KUMAR JENA	BALICHANDRAPUR /207 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0006310/2023	SK. FIROZ	PARTHA SARATHI NAYAK	BALICHANDRAPUR /174 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0006311/2023	BINOD KUMAR SAHOO	ASIT KUMAR JENA	BALICHANDRAPUR /207 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0006312/2023	TRIBENI BAGHA	PARTHA SARATHI NAYAK	COLLIERY /150 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0006313/2023	MINA KETAN NAYAK	BHARAT JALLI	BAGHAMARI /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0006314/2023	SEKH SALIMUDDIN	SATYAJIT MOHAPATRA	/ /0
		VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		2(C)CC/0000017/2023
336	ABLAPL/0006315/2023	AJAYA BEHERA	PABITRA KUMAR NAYAK	NAYAPALLI P.S. /134 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0006316/2023	SATYAJIT MOHAPATRA	DIGAMBARA MISHRA	KALINGA NAGAR /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0006317/2023	HIMANSHU SEKHAR MOHANTY	DEEPAK KUMAR MOHANTY	BHARATPUR PS /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0006318/2023	LAXMIPRIYA MUDULI	PRADEEP KUMAR DAS	SIMULIA /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0006319/2023	DAMI DEI LENKA	DEEPAK KUMAR MOHANTY	KHANDAGIRI P.S. /597 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0006320/2023	STATE OF ODISHA SUDHIR @ SUDARSHAN MAJHI VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /23 /2023 ()
342	ABLAPL/0006321/2023	STATE OF ODISHA RABINARAYAN MOHANTY VS	BASUDEV PUJARI VS	// BARIPADA TOWN /400 /2023 ()
343	ABLAPL/0006322/2023	STATE OF ODISHA RAMESH JENA VS	KULDEEP MOHANTY VS	// BALASORE TOWN /95 /2023 ()
344	ABLAPL/0006323/2023	STATE OF ODISHA PARAMESWAR BAL VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /176 /2023 ()
345	ABLAPL/0006324/2023	STATE OF ODISHA KUMARA PADHIARY VS	AMITAV TRIPATHY VS	// ITAMATI /83 /2023 ()
346	ABLAPL/0006325/2023	STATE OF ODISHA PRABIR KUMAR SAHU VS	BIJAYA KUMAR RAGADA VS	// RENGALI (SAMBALPUR) /99 /2023 ()
347	ABLAPL/0006326/2023	STATE OF ODISHA BIRENDRA KISAN VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /125 /2023 ()
348	ABLAPL/0006327/2023	STATE OF ODISHA MANAGOBINDA SAHOO VS	AMARESH DAS VS	// RAJKANIKA /315 /2023 ()
349	ABLAPL/0006328/2023	STATE OF ODISHA SK. GOLAM VS	PABITRA KUMAR NAYAK VS	// KHUNTA /271 /2021 ()
350	ABLAPL/0006329/2023	STATE OF ODISHA MANAS SAMANTRAY @ MANU VS	SABYASACHI MISHRA VS	// JATNI P.S. /221 /2023 ()
351	ABLAPL/0006330/2023	STATE OF ODISHA SHIBA@SHIBA PRASAD BEHERA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// DHUSURI /215 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0006331/2023	SUNIL NAIK @ SUNIL KUMAR NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BANARAPAL /197 /2023 () //
353	ABLAPL/0006332/2023	SUDHANSU NAIK@SUDHA VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /661 /2022 () //
354	ABLAPL/0006333/2023	SWAPNESWAR SWAIN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BALIMI /128 /2023 () //
355	ABLAPL/0006334/2023	MANAS RANJAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /181 /2023 () //
356	ABLAPL/0006335/2023	KUNJA BIHARI JAGAT VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BODEN /135 /2023 () //
357	ABLAPL/0006336/2023	BHAGIRATHI PADHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOPALPUR /106 /2023 () //
358	ABLAPL/0006337/2023	BIBHUTI BHUSAN DHAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	BINJHARPUR /220 /2023 () //
359	ABLAPL/0006338/2023	MONALISA NATH VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /306 /2023 () //
360	ABLAPL/0006339/2023	LOPAMUDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIKIRAI /176 /2023 () //
361	ABLAPL/0006340/2023	SUNIL KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BADMAL /134 /2023 () //
362	ABLAPL/0006341/2023	SUBASH CHANDRA HIAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /197 /2022 () //
363	ABLAPL/0006342/2023	RANU @ RANI BEGUM	MOHAMMED IMMAMUDDIN	BALIPATNA /185 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :12/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0006343/2023	SAGAR SAMAL	BIJAY KUMAR MALLICK	BENTKAR (42 MOUZA) UPD CUTTACK /187 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0006344/2023	SANJAY SAMAL @ KATHIA	BIJAYA KUMAR MALLICK	BENTKAR (42 MOUZA) UPD CUTTACK /187 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0006345/2023	KRISHNA SAMAL @ BUDHIA	BIJAY KUMAR MALLICK	BENTKAR (42 MOUZA) UPD CUTTACK /187 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0006346/2023	AKSHAYA KUMAR SAHOO	BISWAJIT NAYAK	JENAPUR /137 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0006347/2023	MALIA @ PRAMOD NAIK	BIDYALOK MOHAPATRA	TALCHER TOWN /305 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0006348/2023	MALIA NAIK @ PARMOD NAIK	BIDYALOK MOHAPATRA	TALCHER TOWN /306 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :12/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2023 ARBA/13/2023	GENERAL MANAGER,WATCO DIVISION,CUTTACK-MP	BIBEKANANDA BHUYAN
2	48/2023 TRPCRL/52/2023	SHAIKH MOHAMMED GOUS-MP	ASIT KUMAR JENA
3	85/2023 JCRLA/116/2017	SUKRU KISHAN and ANOTHER-MP	MR.ARUN KU.BUDHIA
4	112/2023 WPC(OAC)/1924/2008	JAGANNATH MALLICK-MP	
5	195/2023 MATA/185/2023	SHYALIN MOHANTY-MP	CHITTA RANJAN PATTNAIK
6	196/2023 MATA/186/2023	SANTANU PANIGRAHI-MP	DEVASHIS PANDA
7	201/2023 CRLMP/1158/2023	SANGITA SHARMA-MP	RABI NARAYAN BEHERA
8	202/2023 CRLMP/977/2023	PRATIMA BEHERA-MP	
9	203/2023 CRLMP/2368/2022	BIKASH MALLIK-MP	
10	204/2023 CRLMP/1165/2023	E.SANKAR RAO-MP	BISHNU PRASAD PRADHAN
11	214/2023 RVWPET/266/2023	NATIONAL INSURANCE CO.LTD.-MP	JYOTI RANJAN DEO
12	227/2023 TRP(C)/211/2023	NILIMA PATEL-MP	SUNIL KUMAR PANDA
13	231/2023 RPFAM/187/2023	SAHADEV BARIK-MP	SUSANTA KUMAR BARAL
14	231/2023 CONTC/3858/2023	ARATI DAS-MP	PRADEEP KUMAR DAS
15	232/2023 RPFAM/184/2023	TAPAS RANJAN SETHY-MP	BIJAY KUMAR MOHANTY
16	232/2023 CONTC/108/2015	NIRMALA DAS-MP	
17	233/2023 CONTC/108/2015	NIRMALA DAS-MP	
18	424/2023 CRLREV/311/2023	JALENDRA DAS-MP	MANOJ KUMAR MOHANTY (2)
19	425/2023 CRLREV/311/2023	JALENDRA DAS-MP	MANOJ KUMAR MOHANTY (2)
20	426/2023 CRLREV/311/2023	JALENDRA DAS-MP	MANOJ KUMAR MOHANTY (2)
21	426/2023 FAO/245/2023	D.M.,THE NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
22	427/2023 CRLREV/312/2023	SANA KHOSLA @ HARIJAN-MP	ARIJEET MISHRA
23	428/2023 CRLREV/312/2023	SANA KHOSLA @ HARIJAN-MP	ARIJEET MISHRA
24	429/2023 CRLREV/312/2023	SANA KHOSLA @ HARIJAN-MP	ARIJEET MISHRA
25	430/2023 CRLREV/313/2023	PURNA MANDAL-MP	PRASANTA KUMAR NANDA
26	431/2023	PURNA MANDAL-MP	PRASANTA KUMAR NANDA

27	CRLREV/313/2023 432/2023	PURNA MANDAL-MP	PRASANTA KUMAR NANDA
28	CRLREV/313/2023 433/2023	ANADI NAIK-MP	ANIRUDHA DAS
29	CRLREV/314/2023 434/2023	ANADI NAIK-MP	ANIRUDHA DAS
30	CRLREV/314/2023 435/2023	ANADI NAIK-MP	ANIRUDHA DAS
31	CRLREV/314/2023 594/2023	SURANJAN BEHERA-MP	NARAYAN PRASAD PARIJA
32	RSA/231/2023 595/2023	SURANJAN BEHERA-MP	NARAYAN PRASAD PARIJA
33	RSA/231/2023 626/2023	GREGORY LAKRA @ MODESTUS LAKRA-MP	RABI NARAYAN BEHERA
34	CMP/664/2023 627/2023	SAPAN PALLAI @ SAPAN KUMAR PALLAI-MP	RABI NARAYAN BEHERA
35	CMP/666/2023 628/2023	SHAKTI KUMAR DAS-MP	AMIT PRASAD BOSE
36	CMP/667/2023 629/2023	ALOK ROUT-MP	ASHOK KUMAR ROUT
37	CMP/670/2023 630/2023	ALOK ROUT-MP	ASHOK KUMAR ROUT
38	CMP/670/2023 631/2023	RENUBALA BEHERA-MP	BISHNU PRASAD RATH
39	CMP/671/2023 836/2023	MIHIR BEERA-MP	SUCHIT KUMAR NAYAK
40	BLAPL/2679/2023 837/2023	AMAN KAR-MP	SANGRAM RATH
41	BLAPL/2758/2023 838/2023	ADITYA KUMAR SAHOO-MP	BISHNU PRASAD PRADHAN
42	BLAPL/6624/2023 839/2023	DILLIP KUMAR NAIK-MP	NARENDRA KUMAR LENKA
43	BLAPL/10898/2022 840/2023	FUKU @ AKSHAYA KUMAR PANDA-MP	BINI MISHRA
44	BLAPL/6647/2023 841/2023	BALKA RAM-MP	S.S.RAY 2
45	BLAPL/1055/2023 950/2023	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO.LTD.,SAMBALPUR-MP	
46	MACA/378/2017 1104/2023	SANTOSH MALIK-MP	
47	ABLAPL/4239/2023 1105/2023	SABITA NAYAK-MP	
48	ABLAPL/452/2023 1106/2023	SK. KASIM-MP	
49	ABLAPL/4466/2023 1107/2023	SK. MEHAMMAD @ SK. MAHIMOOD @ SK. MEHEMUD-MP	
50	ABLAPL/4472/2023 1108/2023	SK. RAMZAN HUSSEN-MP	
51	ABLAPL/4478/2023 1109/2023	SK. AFZAL-MP	
52	ABLAPL/4485/2023 1385/2023	JADA@SHESADEV NAYAK-MP	SAMVIT MOHANTY
53	CRLA/215/2022 1386/2023	KATHU@CHAKRADHAR MEHER-MP	BIJAYA KUMAR RAGADA
54	CRLA/854/2022 1387/2023	SATCHIDANANDA BEHERA-MP	HEMANT KUMAR MUND
55	CRLA/640/2023 1388/2023	SATCHIDANANDA BEHERA-MP	HEMANT KUMAR MUND
56	CRLA/640/2023 1389/2023	SILI ATAKA-MP	TUKUNA KUMAR MISHRA
57	CRLA/641/2023 1390/2023	SEBATI ATAKA-MP	TUKUNA MISHRA
	CRLA/642/2023		

58	1391/2023 CRLA/641/2023	SILI ATAKA-MP	TUKUNA KUMAR MISHRA
59	1392/2023 CRLA/642/2023	SEBATI ATAKA-MP	TUKUNA MISHRA
60	1871/2023 CRLMC/2649/2023	SHYAM AMAT-MP	LAXMAN PRADHAN
61	1872/2023 CRLMC/2651/2023	NIHAR RANJAN BIDHAR-MP	RAMAKANTA SARANGI
62	1873/2023 CRLMC/2651/2023	NIHAR RANJAN BIDHAR-MP	RAMAKANTA SARANGI
63	1874/2023 CRLMC/2659/2023	PRADEEP NAG-MP	MANAS KUMAR CHAND
64	1875/2023 CRLMC/2660/2023	E.SWARNALATA@ P.SWARNALATA-MP	BISHNU PRASAD PRADHAN
65	1876/2023 CRLMC/2661/2023	NIHAL LAMA@NIHALU-MP	ABHAYA KUMAR PARIDA
66	1877/2023 CRLMC/2662/2023	RAJENDRA KUMAR PATRA-MP	PRAVASH CH JENA
67	8773/2023 WP(C)/18860/2023	SANTOSH KUMAR MAHARANA-MP	KEDAR KUMAR DASH
68	8774/2023 WP(C)/18861/2023	M/S. ARSS INFRASTRUCTURE PROJECTS LTD.-MP	SIDHANT DWIBEDI
69	8775/2023 WP(C)/18862/2023	LAKHYAPATI DANSANA-MP	SAILABALA JENA
70	8776/2023 WP(C)/18863/2023	SUBHENDU DALEI-MP	NIRANJAN LENKA
71	8777/2023 WP(C)/18866/2023	KSHYAMABATI SINGH-MP	PRADIPTA KUMAR SINGH
72	8778/2023 WP(C)/18865/2023	JAYADEV SAHOO-MP	B.PANDA
73	8779/2023 WP(C)/18867/2023	RAMESH CHANDRA BHOI-MP	PURNA CHANDRA MISHRA
74	8780/2023 WP(C)/18868/2023	SURESH CHANDRA NAYAK-MP	RAMDAS ACHARY
75	8781/2023 WP(C)/18869/2023	MINAKETAN MAHANTI-MP	RAMDAS ACHARY
76	8782/2023 WP(C)/18872/2023	PADMOLOCHAN SAHOO-MP	SUBHANKAR ROUT
77	8783/2023 WP(C)/18873/2023	NIRMALA PAL-MP	MANOJ KUMAR PANDA
78	8784/2023 WP(C)/18883/2023	ORISSA EXCISE CONSTABLE ASSOCIATION, CUTTACK-MP	BRIDHAR RATH
79	8785/2023 WP(C)/17926/2023	DUSHMANTA SEN RAY-MP	BANAMALI SAHOO (1)
80	8786/2023 WP(C)/18884/2023	M/S LANCER LOGISTICS PVT. LTD., BANGALORE-MP	PRADEEP KUMAR MAHAPATRA
81	8787/2023 WP(C)/29012/2021	SURENDRA KUMAR SAHOO-MP	BUDHADEV ROURTRAY
82	8788/2023 WP(C)/34288/2022	MAKARA SAHOO-MP	
83	8789/2023 WP(C)/18885/2023	B. HRUSIKESHA RAO-MP	LALIT MOHAN NANDA
84	8790/2023 WP(C)/34231/2022	KUSHADHWAJA BEHERA-MP	
85	8791/2023 WP(C)/34241/2022	SAPNESWAR BISWAL-MP	
86	8792/2023 WP(C)/34198/2022	KISHORE CHANDRA PATTNAIK-MP	
87	8793/2023 WP(C)/34240/2022	GOBINDA CHANDRA BADAJENA-MP	
88	8794/2023 WP(C)/34253/2022	PRABIN KUMAR MANSINGH-MP	
89	8795/2023	BIJAYARANI PANIGRAHI-MP	DILLIP KUMAR MOHAPATRA

90	WP(C)/18890/2023 8796/2023	PRAMOD CHANDRA PRADHAN-MP	
91	WP(C)/34259/2022 8797/2023	RAJENDRA NARAYAN SAMANT SINHARA-MP	
92	WP(C)/34289/2022 8798/2023	BASANTA KUMAR SAHOO-MP	
93	WP(C)/34193/2022 8799/2023	NIRANJAN JENA-MP	
94	WP(C)/34196/2022 8800/2023	SURENDRA DALEI-MP	SOUMYA JYOTI BISWAL
95	WP(C)/18272/2023 8801/2023	S.M.CHARITABLE EDUCATIONAL TRUST, SUNDARGARH-MP	DEVI PRASAD DASH
96	WP(C)/18895/2023 8802/2023	RATNAKAR ROUT-MP	BHABANI PRASAD MOHANTY
97	WP(C)/18894/2023 8803/2023	KRISHNA PRIYA CHAMPATI-MP	K.M.H.NIAMATI
98	WP(C)/18898/2023 8804/2023	RITA PARICHHA-MP	SATYAJIT MOHAPATRA (2)
99	WP(C)/18899/2023 8805/2023	SHIBA MALLIK@ SHIBA KUMBHAR-MP	JYOTIRMAYA SAHOO
100	WP(C)/18812/2023 8806/2023	REGISTRAR GENERAL,OHC-MP	MRINALINI PADHI
101	WP(C)/22528/2015 8807/2023	KRUSHNA PR.SAHOO-MP	MRINALINI PADHI
102	WP(C)/6610/2006 8808/2023	SISHIR PATEL-MP	SAROJ KU. MISHRA
103	WP(C)/18906/2023 8809/2023	MAHENDRA KUMAR BEHERA-MP	MANAS PATI
104	WP(C)/18907/2023 8810/2023	BIJAN KUMAR DAS-MP	RITA SINGH
105	WP(C)/18911/2023 8811/2023	M/S EXCEL SECURITY AND ALLIED SERVICES P LTD., BBSR-MP	SHRIMI NARAYAN PATNAIK
106	WP(C)/18914/2023 8812/2023	RINARANI GOUTAM-MP	MANORANJAN PADHY
107	WP(C)/18917/2023 8813/2023	AGRASENA CONSTRUCTION, SUNDARGARH-MP	KISHORE KUMAR MISHRA
108	WP(C)/18919/2023 8814/2023	SANTOSH KUMAR SAHOO-MP	JYOTI PATNAIK
109	WP(C)/18924/2023 8815/2023	SARBESWAR NAIK-MP	SURYAKANTA DWIBEDI
110	WP(C)/18926/2023 8816/2023	M/S APOLLO CLINIC SPECIMENS HOLDINGS LTD., GANJAM-MP	KISHORE KUMAR MISHRA
111	WP(C)/18928/2023 8817/2023	M/S. MAA AGNIGANGAMA STONE CRUSHER, KORAPUT-MP	MANANSU SEKHAR DEO
112	WP(C)/18929/2023 8818/2023	RAMESH CHANDRA SAHOO-MP	UMESH CHANDRA BEHURA
113	WP(C)/18930/2023 8819/2023	B.B.CHHATOI, SCHOOL OF NURSING, NABARANGPUR-MP	SUBHALAXMI MOHANTY
114	WP(C)/17508/2023 8820/2023	B.B.CHHATOI, SCHOOL OF NURSING, NABARANGPUR-MP	SUBHALAXMI MOHANTY
115	WP(C)/17508/2023 8821/2023	M/S ORIENTAL SECURITY SERVICE, BBSR-MP	KISHORE KUMAR MISHRA
116	WP(C)/16112/2023 8822/2023	SRI SRI GOPAL JEW PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY, PADHICK-MP	MANAS KANTAN PADIACK
117	WP(C)/18934/2023 8823/2023	SASMITA SAHOO-MP	BIDYALOK MOHAPATRA
118	WP(C)/34769/2022 8824/2023	RASHMI RANJAN DASH-MP	PRAFULLA KUMAR RATH
119	WP(C)/18938/2023 8825/2023	ABHAYA KUMAR NAYAK-MP	SATYAJIT MOHAPATRA (2)
120	WP(C)/18944/2023 8826/2023	HARIKRISHNA NAIK-MP	KUNAL KUMAR SWAIN
	WP(C)/18952/2023		

121	8827/2023 WP(C)/18960/2023	DEBENDRA KUMAR NAYAK-MP	KUNAL KUMAR SWAIN
122	8828/2023 WP(C)/18962/2023	PUSPALATA MUDULI-MP	PRAVASH CH. JENA
123	8829/2023 WP(C)/18963/2023	BHASKAR PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
124	8830/2023 WP(C)/18964/2023	FAKIR MOHAN KAIBARTTA-MP	SUSANTA KUMAR SAHU
125	8831/2023 WP(C)/18966/2023	SAILABALA LENKA-MP	HRUDANANDA MOHAPATRA
126	8832/2023 WP(C)/18967/2023	M/S ASHISH KUMAR KAR-MP	RUDRA PRASAD KAR
127	8833/2023 WP(C)/18965/2023	DR.LOPAMUDRA NANDA-MP	SATYABRATA MOHANTY (1)
128	8834/2023 WP(C)/18968/2023	KAMALA MAJHI-MP	ABHAS MOHANTY
129	8835/2023 WP(C)/18969/2023	KALPANA SARANGI-MP	ANJAN KUMAR BISWAL
130	8836/2023 WP(C)/18971/2023	M/S. KARUNAKARA KANSA BEHERA-MP	RUDRA PRASAD KAR
131	8837/2023 WP(C)/18972/2023	RAMESHA CHANDRA SAHOO-MP	KUNAL KUMAR SWAIN
132	8838/2023 WP(C)/18975/2023	KAMAL SINGH THAKUR-MP	GAGAN BIHARI SINGH
133	8839/2023 WP(C)/18973/2023	BHIMSEN MAHARANA-MP	BIDYADHAR MANSINGA
134	8840/2023 WP(C)/18976/2023	BYASADEB MAJHI-MP	KUNAL KUMAR SWAIN
135	8841/2023 WP(C)/18978/2023	SRIKANTA MALIK-MP	DILLIP RAY
136	8842/2023 WP(C)/18979/2023	NTPC LTD., ANGUL-MP	BHABANI SANKAR TRIPATHY (1)
137	8843/2023 WP(C)/18980/2023	PRAFULLA KUMAR DASH-MP	RAMESH CHANDRA SWAIN
138	8844/2023 WP(C)/18981/2023	PREMA DANTA-MP	TIRTH KUMAR SAHU
139	8845/2023 WP(C)/18982/2023	GEETANJALI PANDA-MP	RAMESH CHANDRA SWAIN
140	8846/2023 WP(C)/18983/2023	BIREN KUMAR SAHOO-MP	RAMESH CHANDRA SWAIN
141	8847/2023 WP(C)/18985/2023	SANTILATA PANDA-MP	RAMESH CHANDRA SWAIN
142	8848/2023 WP(C)/18984/2023	DURYODHAN SAHOO-MP	MANOJ KUMAR PATI
143	8849/2023 WP(C)/18987/2023	EASTERN ACADEMY OF SCIENCE AND TECHNOLOGY, CUTTACK-MP	SUKTIKANTA MOHANTY
144	8850/2023 WP(C)/18994/2023	RABINDRANATH MAHALI-MP	SAMIR KUMAR MISHRA
145	8851/2023 WP(C)/18997/2023	SANDEEP KUMAR DAS-MP	SATYABRATA MOHANTY
146	8852/2023 WP(C)/18999/2023	PRADEEP KUMAR BEHERA-MP	ANJAN KUMAR BISWAL
147	8853/2023 WP(C)/19000/2023	KARUNAKAR MALLIK-MP	ANJAN KUMAR BISWAL
148	8854/2023 WP(C)/19001/2023	AJAY KUMAR PRUSTY-MP	PRABODHA CHANDRA NAYAK
149	8855/2023 WP(C)/19002/2023	M/S BIRENDRA HOTELS AND BANQUETS PVT. LTD., BBSRMP	PRABODHA CHANDRA NAYAK
150	8856/2023 WP(C)/19003/2023	LAMBODAR BESHRA-MP	KRISHNA CHANDRA SAHU
151	8857/2023 WP(C)/19004/2023	HARAPRASAD TRIPATHY-MP	NIRMAL KISHORE RATH
152	8858/2023	BAJAJ FINANCE LTD. MUMBAI-MP	RAMACHANDRA PANIGRAHY

153	WP(C)/19005/2023 8859/2023	NILAKANTHA RATH-MP	NIRMAL KISHORE RATH
154	WP(C)/19006/2023 8860/2023	MD. QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH
155	WP(C)/19007/2023 8861/2023	MANOJ KUMAR SENAPATI-MP	MANAS CHAND
156	WP(C)/19008/2023 8862/2023	MD. QAISER UZZAMAN-MP	PRAFULLA KUMAR RATH
157	WP(C)/19009/2023 8863/2023	JAGJIT RAY CHAMPATI-MP	KHAN MAHMOODUL HASAN NIAMATI
158	WP(C)/19010/2023 8864/2023	PRATAP GOCHAYAT-MP	SUNIL KUMAR PANDA
159	WP(C)/19011/2023 8865/2023	RITA RANI BEHERA-MP	KRISHNA CHANDRA SAHU
160	WP(C)/19012/2023 8866/2023	MOTHER COLLEGE OF NURSINGH, JAJPUR-MP	GOPAL PRASAD JENA
161	WP(C)/19013/2023 8867/2023	SANKAR PRASAD BEHERA-MP	P. V. BALAKRISHNA
162	WP(C)/19014/2023 8868/2023	GAJENDRA NAYAK-MP	MANASI PANDA
163	WP(C)/19015/2023 8869/2023	NARMADA SAHOO-MP	SOUMYA RANJAN MOHANTY
164	WP(C)/19019/2023 8870/2023	AMAR ROUL-MP	SATYABRATA MOHANTY
	WP(C)/19022/2023		